

STATEMENT SHOWING JUDGEWISE PENDENCY OF CASES IN THE COURTS OF D&Sj/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.10.2017

S.N.	NAME OF JUDICIAL OFFICER	SESSIONS CASES U/S 302	Culpable homicide	304B & 302 IPC	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	PMLA	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	RTI APPEAL	DEPARTMENTAL ENQUIRY	TOTAL
1	SH. RAJNISH BHATNAGAR, LD. D&Sj N/W		6							101				5	7				1												124
2	SH. RAJNEESH KR. GUPTA, ASJ ELECTRICITY														0				6	300			688				26				1020
	CBI																														
3	SH. DINESH BHATT, SPL. JUDGE, CBI-01											37	0	3	2															0	42
4	SH. ASHUTOSH KUMAR, SPL. JUDGE, CBI-02											54	0	10	14																78
5	SH. PARAMJIT SINGH, SPL. JUDGE, CBI-03											46	0	2	0															0	48
	TOTAL=>(3to5)	0	0	0	0	0	0	0	0	0	0	137	0	0	15	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	168
	NDPS																														
6	SH. PAWAN KR. MATTO, SPL. JUDGE NDPS	24				10	2			18			0		0	2	23													0	79
	TOTAL=>(6to6)	24	0	0	0	10	2	0	0	18	0	0	0	0	0	2	23	0	0	0	0	0	0	0	0	0	0	0	0	0	79
7	MS. PREETI AGRAWAL GUPTA, ASJ-01	4								11	24		1		6	2		571				13								1	633
8	SH. DEEPAK GARG, ASJ-02	48	13			16	3			76			0		5	9										15			1	1	187
9	SH. MANU RAI SETHI, ASJ-03	0	43		14	9	4			88					16	10							1							1	186
10	SH. SUNIL KR. AGGARWAL, ASJ-04	29			0	8	3			50			2		6	1			1		1										101
11	VACANT COURT ASJ FAST TRACK	21		0		4	1	0	3	47					15	6															97
12	MS. ANJU BAJAJ CHANDNA ASJ SPL. FTC RAPE CASES	2	0							2	351				0	0			0												355
	TOTAL=>(7to12)	104	56	0	14	37	11	0	3	274	375	0	3	0	48	28	0	571	1	0	1	13	0	1	0	15	0	0	1	3	1559
	GRAND TOTAL	128	62	0	14	47	13	0	3	393	375	137	3	0	68	53	23	571	8	300	1	13	688	1	0	15	26	4	1	3	2950

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.10.2017

S.N.	NAME OF JUDICIAL OFFICER	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	EXECUTION APPEAL	DEPARTMENTAL ENQUIRY	ELECTION PETITION	TOTAL
1	Sh. Rajnish Bhatnagar, Ld. D&SJ N/W	189	12	2	310			8	65			27	21	2	15	0				651
2	Sh. Satish Kumar, ADJ-1+POMACT	0				461	18	147	45										0	671
3	Dr. Shahabuddin, ADJ-2	449	5	3	10			70	113	216	35									901
4	Sh. Sunil Chaudhary, ADJ-3	1496	99	16	47			45	432	0								0		2135
5	Sh. Manish Gupta, ADJ-4	1653	97	26	53			70	551		0		1				2		1	2454
	TOTAL=>	3787	213	47	420	461	18	340	1206	216	35	27	22	2	15	0	2	0	1	6812

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.10.17

S.N.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	OTHERS	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	Sh. Amit Bansal, PO MACT	488	1021		21	106			137	5	1778
2	Sh. Satish Kumar, ADJ-1+POMACT	156	239			42				3	440
	TOTAL=>	644	1260	0	21	148	0	0	137	8	2218

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT
ROHINI COURTS, DELHI AS ON 31.10.17

S.N.	NAME OF JUDICIAL OFFICER	CIVIL SUITS	EVICITION PETITION UNDER DRC ACT	RTI APPEAL	EXECUTION	MCA	RCA	APPEALS UNDER ESIC ACT	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION CERTIFICATE	PETITION FOR GUARDIANSHIP	TOTAL
1	Sh. Naveen Kr. Kashyap, SCJ/RC	787	93		184	4	18	9	1	11	20						1127
2	Sh. Sunil Kr. Sharma, ACJ/CCJ/ARC	641	129		104				5	89	15		2		122		1107
3	Sh. Vipin Kharb, JSCC/ASCJ/GJ	872			103	5	6				56	1		8		2	1053
4	Ms. Divya Malhotra, CJ	861			266						25		0				1152
	TOTAL=>	3161	222	0	657	9	24	9	6	100	116	1	2	8		2	4439

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District
at Rohini Courts, Delhi as on 31.10.2017**

S.N.	Name of the Judicial Officer		Regular Criminal Cases under IPC other than complaint cases	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Other Spl. Act	Challans	Dept. Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfasi Act	Ex. U/S PWD V CT	Excise Act	Drugs & Cosmetics Act	Plea Bargaining	CBI	Kalandras	DMC Act	Other State cases	DDA	NDMC	Total	
NORTH-WEST DISTRICT																										
1	Sh. Rajesh Malik, CMM	3	999	2			0	163				73														
		Ashok Vihar	536				0					43														
		Crime Branch	87				0					0														
		Others	0				0					11		19					4							1937
2	Ms. Ekta Gauba, ACMM	Crime Branch	137								35	25														
		Bharat Nagar	526				33				71	173				23						2				
		CBI	8				0				0	0														
		Maurya Enclave	650				217				113	285				3										
		Rani Bagh	428				157				89	237				4										
		Begumpur	767				67				53	302				24						4				
		Others	0				0				1	5										80				4519
3	Ms. Shama Gupta MM-01	Sultanpuri	1113	1	14		311				40	336					89			4	35	359				
		Ashok Vihar (Traffic Circle)									1036															
		Rohini (Traffic Circle)									643															3981
4	Sh. Anurag Thakur MM-02	Aman Vihar	889				283				40	504														472
		Kanjhawala	487				259				68	453														268
		Shalimar Bagh	653		5		674				60	443														272
		Others	0				0				0	0														0
		Bawana (Traffic Circle)									288															6118
5	Sh. Ravinder Singh-II MM-03	Rohini South	638				580				1	519								2						
		Rohini North	375				528				2	196														
		Rithala Metro Stn.	26				0				1	2														
		Udhyog Nagar	0				0				0	0														
		Others	2				0			1	1	545														
		Mangolpuri (Traffic Circle)									772															4191
6	Ms. Pooja Aggarwal MM-04	Keshav Puram	274				693				3	178														20
		Vijay Vihar	357				556				5	251														41
		Nangloi (Traffic Challans)									962															
		STA									754															4094
7	Sh. Rakesh Kumar-II, MM-05	Mangolpuri	1014				715				32	276								13						294
		Punjabi Bagh (Traffic Circle)									993															
		Burari (Traffic Circle)									941															4278
8	Ms. Bhavna Kalia MM	Mahila Court-01	1179			912	0					35			98											2224
9	Ms. Aakanksha Vyas MM	Mahila Court-02	1007			832	9					5			123											1976
10	Ms. Priyanka Rajpoot MM	NIA	0			0	3736				0		5	0				1								3742
TOTAL=>			12152	3	19	1744	8818	163	6389	1	615	4897	5	19	221	54	89	1	4	19	41	1806	0	0		37060